L.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of any mutual			Remarks, if an
No.	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted			Whether lien / attachment removed? (Yes/No)		claim	dues, that may be set off		claim under verificatio n	
	Assistant Commissioner, Central GST & Central Excise Division VI,Daman														Penalty calculated till 30.04.19 instea of 28.02.19
l	Commissionerate	Central Government	-	30-04-19		8582332 8582332	Statutory Dues	Not Available	Not Available	2.66	-	-	27807	-	